

HARYANA VIDHAN SABHA

XI SESSION

BULLETIN NO. 4

(First Sitting)

Friday the 13th February, 2009

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Friday the 13th February, 2009 from 9.30 A.M. to 1.16 P.M.).

I QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	06	02	--	31

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Un-starred: Nil.

II WELCOME TO THE STUDENTS OF GOVERNMENT POST GRADUATE COLLEGE KARNAL AND GOVERNMENT POST GRADUATE COLLEGE, AMBALA CANTT.

The Power Minister welcomed the students of Government Post Graduate College, Karnal and Government Post Graduate College, Ambala Cantt. who were sitting in the visitors' gallery to witness the proceedings of the House.

III INTIMATION REGARDING ABSENCE

(i) The Speaker informed the House that he had received a letter dated 13th February, 2009 from Smt. Kartar Devi, Health Minister in which she has stated that due to fever she will not be able to attend the Session of Haryana Vidhan Sabha today, the 13th February, 2009.

(ii) The Speaker informed the House that he had received a letter from Major Nirpender Singh Sangwan MLA in which he has stated that as he has to go to Suratgarh (Rajasthan) to attend the 225th Raising Day of his Regiment 7th Light Cavalry he will not attend the Session of Haryana Vidhan Sabha on 13th February, 2009.

IV. MOTION UNDER RULE 121

The Power Minister moved -

That the provisions of Rules 231, 233, 235 and 270 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly in-so-far as they relate to the constitution of the:-

- (i) Committee on Public Accounts;
- (ii) Committee on Estimates;
- (iii) Committee on Public Undertakings; and
- (iv) Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes,

for the year 2009-2010 be suspended.

He also moved –

That this House authorizes the Speaker, Haryana Vidhan Sabha, to nominate the Members of the aforesaid Committees for the year 2009-2010, keeping in view the proportionate strength of various parties/groups in the House.

The motion was put and carried.

V. NOTICE OF CALLING ATTENTION MOTION.

When enquired, the Speaker informed Dr. Sushil Indora that his notice of calling attention motion regarding damage of Crops particularly mustered, gram and wheat due to hail storms in Sirsa District has been sent to the Government for comments.

VI. RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS.

Discussion on the Governor's Address was resumed.

I.G. Sher Singh and Smt. Anita Yadav, members from the Treasury Benches, spoke for 16 and 23 minutes respectively.

S/shri Gian Chand Oadh and Iswar Singh Palaka, members from the Indian National Lok Dal, spoke for 10 and 18 minutes respectively.

S/shri Naresh Yadav and Naresh Kumar Pardhan (Badli) Independent Members spoke for 7 and 6 minutes respectively.

Agriculture Minister, spoke for 8 minutes.

The Chief Minister, by way of reply, spoke for 61 minutes.

The Motion-

“That an address be presented to the Governor in the following terms:-

That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 6th February, 2009 at 2.00 P.M.”

was put to the vote of the House and carried unanimously.

VII. WELCOME TO V. I. Ps.

During the course of discussion on motion of thanks on the Governor's Address, the Power Minister, on behalf of the House, welcomed Shri Depender Singh Hooda, Member of Parliament and Shri Kuldip Sharma, Acting President of H.P.C.C., who were present in the V. I. Ps. Gallery for witnessing the proceedings of the House.

VIII. PRESENTATION OF SUPPLEMENTARY ESTIMATES (SECOND INSTALMENT) FOR THE YEAR 2008-2009.

The Finance Minister presented the Supplementary Estimates for the year 2008-2009 (Second Instalment).

IX. PRESENTATION OF REPORT OF ESTIMATES COMMITTEE.

Shri Udai Bhan, Chairperson, Estimates Committee presented the Report of the Committee on the Supplementary Estimates (Second Instalment)-2008-2009.

X. DISCUSSION AND VOTING ON DEMANDS FOR SUPPLEMENTARY ESTIMATES FOR THE YEAR 2008-2009 (SECOND INSTALMENT).

Discussion and voting on the Demands for Supplementary Grants.

As per the past experience and to save the time of the House, the demands on the order paper (No. 1, 3, 5 to 15 and 17 to 24) were deemed to have been read and moved together and a general discussion on the supplementary demands was permitted. The Members were requested to indicate the demand No. on which they wished to raise discussion.

Dr. Sushil Indora, a member from the Indian National Lok Dal, spoke for 6 minutes.

Demand Nos. 1 to 3 were put together and carried.

Demand Nos. 5 to 15 were put together and carried.

Demand Nos. 17 to 24 were put together and carried.

XI. DEFERRING OF AN ITEM OF LIST OF BUSINESS.

The Speaker, with the sense of the House, due to paucity of time, deferred the item regarding Resumption of Discussion on Special Report of the Committee of Privileges for 20th February, 2009 .

Dr. Sushil Indora, a member from the panel of Chairpersons occupied the Chair from 10.39A. M. to 11.12 A.M.

The Sabha then adjourned till 2.00 P.M. today the 13th February, 2009.

CHANDIGARH
The 13th February, 2009.

SUMIT KUMAR
SECRETARY.

